

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 05.03.2020 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Orders (On Mentioning)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma-R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
<b>2.</b>	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6
<b>3.</b>	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Aayushi Sharma	Raunak Dhillon
<b>4.</b>	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Misha Rohatgi Mohta	Raunak Dhillon
<b>5.</b>	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. <b>With</b>	Vinati Kastia	Raunak Dhillon
<b>6.</b>	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Vinati Kastia	Raunak Dhillon
<b>7.</b>	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Surekha Raman	Siddhant Sharma

8.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. <b>With</b>	Avinash Tripathi	Karan Khanna
9.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. <b>With</b>	Radhika Gautam	Karan Khanna
10.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. <b>With</b>	Harsh Kesharia	Karan Khanna
11.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs <b>With</b>	J.Shekhar	Karan Khanna
12.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors. <b>With</b>	Shiv Kumar Suri	Karan Khanna
13.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. <b>With</b>	Sanjay Asher	Karan Khanna
14.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. <b>With</b>	Shiv Kumar Suri	Karan Khanna
15.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna Aditya Chatterjee- R6&7 Pooja M. Saigal- R13 Debarshi Bhuyan- R14
16.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna Aditya Chatterjee Pooja M. Saigal- R13 Debarshi Bhuyan- R14
17.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Mahesh Agarwal	Karan Khanna Aditya Chatterjee Debarshi Bhuyan- R14

<b>18.</b>	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Vivek Jain	Karan Khanna-R1
<b>19.</b>	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors. <b>With</b>	Ajith S.Ranganathan	George Varghese
<b>20.</b>	Comp. App. (AT) No. 285 of 2019	Renu Challu Vs. Union of India & Ors.	Diwakar Maheshwari	Siddharth Sharma

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By Order

-sd/-  
Registrar